

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 41(ND)2015  
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN  
HON'BLE MEMBER (J)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016

NAME OF THE COMPANY: M/s. Mukesh Aggarwal V/s. M/s. Wave Buildcon Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	S. K. Ray	P.C.S.	Petitioner	
2	Sushant Kumar	Adv.	Petitioner	
3	Mukesh Aggarwal	Petitioner		
4	AMIT DAYAL	Advocate	Resp. 1, 2 & 4	
5	RAHUL KUMAR	Adv.	Resp. 1, 2 & 4	
6	M. K. GARG	Adv.	" "	
7	Rajesh Agrawal	Adv.	Resp. 5	

**ORDER**

A written submission has been filed by the petitioner. However, no copy has been supplied to the Respondent No.6.

2. Ld. Counsel for the petitioner has stated that proposal for settlement has been given to the respondents. Let the respondent consider the same and arrive at a possible

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settlement. In the meanwhile, the respondents are directed to file an affidavit with respect to the stock in trade and other fixed assets of the company within one week and also produce Attendance Sheets, especially on the date when the resolution was passed increasing their own shareholding.

3. Re-notify on 29.08.2016.

Sd/-

(Ina Malhotra)  
Member Judicial

Sd/-

(K. Varadharajan)  
Member Judicial